

[English]

Installation of Computers in Income Tax Department in Major Cities

*676. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that computer has been installed in the Income Tax Department at Madras,

(b) if so, the cost of computer and from whom it has been purchased;

(c) whether Department of Electronics was consulted before the purchase of computer for Income Tax Department at Madras and if not; the reasons therefor;

(d) whether Government are finalising the purchase of computers for installation in the Income Tax Department at major cities; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The cost of computer is Rs 9.90 lakhs. It has been purchased from M/s. Hindustan Equipment Mfg. Co. (P) Ltd, Bombay.

(c) Yes, Sir, a representative from National Informatics Centre, Deptt. of Electronics was in the Computer Selection Committee.

(d) Yes, Sir.

(e) The purchase of computers for installation in the Income Tax Department at Calcutta, Bombay and Delhi has been finalised.

[Translation]

Simplification of Procedure for Grant of Loans to Farmers for Purchase of Tractors

*677. SHRI BALWANT SINGH

RAMOOWALIA-: Will the Minister of FINANCE be pleased to state :

(a) whether Government have under consideration a scheme to simplify further the procedure to give loans to the farmers for the purchase of tractors;

(b) if so, the details thereof; and

(c) when the scheme is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a), (b) and (c). A Statement is given below.

Statement

The farmers can avail loan from commercial/cooperative banks for the purchase of tractors. These institutions provide loans, for which the refinance is availed from National Bank for Agriculture and Rural Development (NABARD) on the terms and conditions broadly laid down by NABARD.

NABARD has recently liberalised the conditions for providing refinance to lending institutions for the loans given to the farmers for the purchase of tractors. The main features of the liberalised tractor loan policy which has come into force from 18.3.86 are as follows :—

(a) The maximum repayment period of loan is increased from seven years to nine years.

(b) The condition of minimum land holding of 10 acres of perennial irrigated land or corresponding acreage, as prescribed for different categories of land under State Land Ceiling Act, is relaxed to 8 acres.

(c) For Obtaining second tractor loan, the minimum eligibility period is reduced to three years from 7 years provided the borrower has repaid the earlier loan in full.